

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
OA No.204/2015

Dated this the 1st day of September, 2021

CORAM:

Hon'ble Sh. Jayesh V. Bhairavia, Member (J)
Hon'ble Sh. A.K. Dubey, Member (A)

Narendra Kumar, S/O Manilal Shrimali,
Working as Chief Loco Inspector,
Western Railway,
Porbandar,
In the pay scale of Rs.9,300-34800+Grade Pay 4600/-
At Basic Pay 37100/-

Residential Address:-
N.K.Shrimali C/O Narendra Sharma,
Railway Quarter No.105-B1, Railway Colony,
Porbandar Gujarat Pin:360 575. ... Applicant

(By Advocate: Shri K.K.Shah)

1. Union of India,
Notice to be served through
The Secretary,
Ministry of Railways, Rail Bhavan,
New Delhi – 110 001.
2. The General Manager
North West Railway, Head Quarter Office,
Near Jawahar Circle, Jaipur,
Rajasthan Pin: 302 017.
3. The General Manager (Establishment)/
Chief Personnel Officer,
North West Railway, Head Quarter Office,
North Jawahar Circle, Jaipur,
Rajasthan Pin: 302 017.

4. Shri Pradeep Kumar,
Loco Pilot (Goods),
Scale Rs.9300-34,800+Grade pay 4200,
Working under
The Divisional Railway Manager,
North West Railway,
Jodhpur, Rajasthan Pin: 342 001. Respondents

(By Advocates :Shri Joy Mathew &
Shri A.L.Sharma)

ORDER (ORAL)

Per: Hon'ble Shri Jayesh V. Bhairavia, Member (J)

Shri K.K.Shah, learned counsel for the applicant submits that on instruction from the applicant, he seeks permission to withdraw the OA.

Considering the aforesaid submission, we allow the applicant to withdraw this OA. Accordingly, OA stands dismissed as withdrawn.

(A.K.Dubey)
Administrative Member

(Jayesh V.Bhairavia)
Judicial Member

SKV